

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 34 of 2013 &
I.A.No. 49 of 2013**

Dated : 7th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Shivam Iron & Steel Co. Ltd. & Anr. ... Appellant(s)

Versus

Damodar Valley Corporation & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Devashish Bharuka
Ms. Avantika &
Ms. Divya Pandey

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice of the Appeal as well as I.A. No. 49 of 2013 to the Respondents. *Dasti* service is permitted.

Post the matter on **4th March, 2013.**

(Rakesh Nath)
Technical Member
rkt/sm

(Justice M. Karpaga Vinayagam)
Chairperson